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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For filing report of RP	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

ADVOCATE FOR PETITIONER/s :

SINDHU RAO
SHARAN A KUKREJA
FOR CYRIL AMARCHAND MANGALDAS
70220 20258

ADVOCATE FOR RESPONDENT/s :

Advocate for RP -
Tanushree Deorah
8095940217.
for Mr. Milind Dange.
Singhania & Co.

ORDER

Heard Ms. Sindhu Rao along with Shri Sharan A. Kukreja, learned Counsel for Petitioner and Ms. Tanushree Deorah, learned Counsel for Respondent. At the request of both the parties post the case on 07.02.2019


MEMBER(T)


MEMBER(J)